

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 3081
ANSWERED ON 11.03.2026**

COAL PRODUCTION IN ODISHA

3081. SMT. SANGEETA KUMARI SINGH DEO:

Will the Minister of **COAL** be pleased to state:

(a) the details of total coal production in the State of Odisha during the last two financial years along with the details of royalty, auction premium and revenue share received by the State Government;

(b) the total funds accrued under District Mineral Foundation (DMF) in coal-bearing districts such as Angul, Jharsuguda and Sundargarh during the last three financial years;

(c) whether the Government has reviewed utilisation patterns of DMF funds for health, drinking water, road infrastructure and environmental restoration in affected areas and if so, the details thereof; and

(d) the steps being taken by the Government to ensure equitable distribution of mining-related benefits to peripheral and backward districts of Western Odisha?

ANSWER

**MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)**

(a): The quantity of coal produced in the State of Odisha during the last two financial years along with the details of royalty and revenue share received by the State Government is given below:

Year	Production (Quantity in MT)	Royalty payment (in ₹ Crore)	Revenue share (in ₹ Crore)
2023-24	239.40	3881.79	1296.391
2024-25	269.36	3686.71	1553.599

The auction premium discovered in the auction of coal / coal linkages is received by coal companies.

(b): The details of total funds accrued under District Mineral Foundation (DMF) in coal-bearing districts of Angul, Jharsuguda and Sundargarh during the last three financial years are given below:

District	DMF on accrues basis (in ₹ Crore)		
	2022-23	2023-24	2024-25
Angul	630.03	526.34	472.45
Jharsuguda	202.99	179.41	181.58
Sundargarh	281.00	252.48	261.62

(c) & (d): For ensuring the development and equitable distribution of mining related benefits to coal producing districts, Government has enacted the provision of DMF which primarily focuses on development activities in coal bearing districts. Further to ensure judicious utilization of DMF funds and to foster accountability, Ministry of Mines issued order to States in September 2015 to incorporate the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) in the rules framed for DMF by States. Further, in January 2024, Ministry of Mines has issued order in supersession of earlier order of September 2015, to incorporate the revised Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) in the rules framed for DMF. The extant provisions, mandate that at least 70% of the DMF funds be utilized in High Priority sectors such as drinking water supply, environment preservation and pollution control, healthcare, education, etc. Further, up to 30% of DMF funds be utilized in other priority sectors such as physical infrastructure, irrigation, energy and watershed development and any other measures for enhancing environmental quality. Further, a minimum 70% of the total DMF funds are to be spent exclusively in directly affected areas (i.e. within 15 km from mine boundary) and upto 30% of the total DMF funds be spent in indirectly affected areas (i.e. 15 to 25 km from mine boundary). This ensures that the impacted communities receive focused and sustained development support.
